

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 410  
340/252/ND/2020

**IN THE MATTER OF:**

**M/s. Divine Threads Pvt. Ltd.**

**...APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 22.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Appellant**

**:Mr. Kundan Kumar Mishra,  
Advocate.**

**For the ROC**

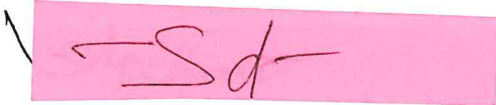
**:Mr. M. Yadubhushana Rao, AROC.**

**For the I.T. Department**

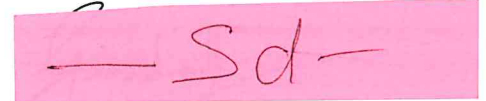
**:Mr. Samarth Chaudhary, Proxy  
Counsel for Mr. Sunil Aggarwal,  
Sr. Standing Counsel.**

**ORDER**

Heard the submissions made by the Learned Counsel for the Appellant as well as AROC. AROC has submitted that they have filed their reply in the matter. Proxy Counsel for the Income Tax Department has prayed for short time. Let this matter be listed on **24.12.2020**.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**